

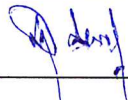
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 427/2018 in CP(IB) NO. 40/7/HDB/2017
NAME OF THE COMPANY	Sri Gangadhara Steels Limited
NAME OF THE PETITIONER(S)	PEC Limited
NAME OF THE RESPONDENT(S)	Sri Gangadhara Steels Limited
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Gangadhara Rao			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V Sri Krishnudev B. Pavan Kumar (R4 LVB)	Advocate	v.krishnudev@gmail.com	
DIVAS Ravi Prasad Counsel for R.P.	Advocate	94402 34074	

ORDER

Heard both sides, Order Reserved in IA 427/2018.


MEMBER JUDICIAL